

GOVERNMENT OF INDIA  
 MINISTRY OF JAL SHAKTI,  
 DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2946**  
 ANSWERED ON 05.12.2019

**NATIONAL RIVER CONSERVATION PLAN**

†2946. SHRI SUKHBIR SINGH JAUNAPURIA  
 SHRI RAMESH BIDHURI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the State-wise details of the projects launched by the Government under National River Conservation Plan during the last three years;
- (b) the amount of funds sanctioned and utilized under the said plan so far along with the present status of the said projects;
- (c) whether the target of reducing river pollution has been achieved under the said plan;
- (d) if not, the reasons therefor;
- (e) whether the Government proposes to relaunch the National River Conservation Plan; and
- (f) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) State-wise details of the ongoing projects launched by the Government under National River Conservation Plan during the last three years are as under:

State	Name of the Project/ river	Sanctioned cost (Rs. in crore)	Sanction Date	Funds Released by Central Govt. (Rs. in crore)	Expenditure incurred by the State Govt. (incl. State Share) (Rs. in crore)
Jammu & Kashmir	Pollution abatement of river Devika and Tawi at Udhampur	186.74	Sept,2018	30.00	13.00
Gujarat	Pollution abatement of river Tapi at Surat, Gujarat	971.25	March, 2019	13.00	--
Sikkim	Pollution abatement of river Rani Chu in Zone-III, Gangtok	94.66	July, 2018	27.00	17.00
Maharashtra	Pollution Abatement of River Mula Mutha at Pune (EAP Project)	990.26	Jan, 2016	57.74	38.69
Manipur	Pollution abatement of river Nambul at Imphal, Manipur	97.72	Jan, 2019	18.00	3.30

(c) to (f) Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance. Under the National River Conservation Plan (NRCP), project proposals are received from the State Government from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance on a cost sharing basis subject to their conformity with the scheme guidelines, pollution status, prioritizations, appraisal by independent institutions and availability of Plan funds. The NRCP has so far covered polluted stretches of 34 rivers in 77 towns spread over 16 States in the country with a sanctioned cost of Rs. 5870.54 crore. A Central share of Rs.2452.35 crore has been released to the State Governments for implementation of various pollution abatement schemes. A sewage treatment capacity (STP) of 2522.03 mld (million litres per day) has been created under the NRCP resulting in reduction in pollution load being discharged into various rivers.

\*\*\*\*\*